

DIVISION BENCH
COURT - I

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/19(KB)2022
IA(I.B.C)/539(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	UCO BANK VS SIDDHARTH MEHRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Roy, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Swastika Kumari, Adv.] For the Personal Guarantors
Ms. Divya Jagga, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. It is stated by the Ld. Counsel appearing for the Financial Creditor that the matter is pending before the Hon'ble High Court at Calcutta.
3. In view of this position, this petition is deferred and adjourned to **10/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**